

**Statement**

*The details of on-going projects for construction of storage godowns  
under the Plan Scheme by FCI*

Sl. No.	Name of project/State	Capacity (in MTs)
<b>North Eastern Region</b>		
1.	Hailakandi/Assam	5,000
2.	Changsari/Assam with siding	50,000
3.	Kohima Nagaland	5000
4.	Churachandpur/Manipur	2500
5.	Senapati/Manipur	5,000
6.	Jiribam/Manipur within existing complex	2500
7.	Tura/Meghalaya within existing complex	2500
8.	Jorhang/Sikkim	5000
<b>Areas other than North East Region</b>		
9.	Gujjar Ka Talab (Noorpur) HP/(within existing complex)	5000
10.	Dungripally/Orissa	9170
11.	Lakshadweep/UT	2500

**Price of rice for APL cardholders**

1881. DR. T.N. SEEMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the price of rice allocated for distribution to APL category cardholders;
- (b) whether Kerala Government has requested to reduce the price to Rs. 8.90 per kg. as in the case of PDS rice since the quality of rice is the same; and
- (c) whether Government would reduce the rate as requested above?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Rice is allotted at Central Issue Price of Rs.830 per quintal for distribution to APL category of cardholders.

(b) and (c) The Central Issue Price (CIP) of normal monthly allocation of rice for APL category is at Rs.8.30 per kg(Grade 'A'). The CIP is applicable uniformly to all the States/UTs.

In addition, 11.25 lakh tones of rice, including 69158 tonnes of rice to Kerala, has been allocated as special *ad hoc* additional allocation in Jan., 2011 for APL category families @ Rs. 11.85 per kg for distribution in six months upto June, 2011. A request has been received from Government of Kerala for reducing the price of this additional allocation.

Since the rate at which special *ad hoc* additional allocation has been made is uniformly applicable to all the States/UTs, it is not possible to reduce the same for any particular state including Kerala.

#### **Diversion of foodgrains under PDS**

1882. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the foodgrains meant for the Public Distribution System (PDS) is being diverted to the open market or smuggled to some neighbouring countries;

(b) if so, the details thereof;

(c) whether the Central Government has sought information from the States in this regard including Assam;

(d) if so, the details thereof indicating the total quantity of foodgrains diverted or smuggled during each of the last three years and the current year, State-wise; and

(e) the steps taken by Government to ensure that foodgrains allocated to the States for public distribution is not diverted to the open market or smuggled to other countries?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (e) To prevent smuggling of foodgrains and other items from India to Nepal and Bangladesh, the Customs (Department of Revenue) and Security Forces are deployed at the borders.

There have been some reports and incidents of smuggling of Indian foodgrains. As per report received from Sashastra Seema Bal (SSB), details of foodgrains seized by SSB on India-Nepal border are Statement-I (See below). State-wise details of foodgrains recovered from smugglers along India-Bangladesh border, including in the State of Assam, as communicated by Border Security Force (BSF) are given in Statement-II (See below).